

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 224/252/ND/2018

In the matter of:

Scoat Performance Coating Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 10.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Anshuj Dhingra, Adv.

For the Respondent

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Ms. Vibhooti Malhotra, St. Counsel

ORDER

The learned counsel for the appellant undertakes to file the copies of appropriate bank details and financial statements for the last three years. For further consideration on 19.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

